

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2205
TO BE ANSWERED ON- 12/02/2026

DEVELOPMENT OF VAN DHAN VIKAS KENDRAS UNDER PM-JVM

2205. SHRI BAIJAYANT PANDA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of Van Dhan Vikas Kendras (VDVKs) set up under the Pradhan Mantri Janjatiya Vikas Mission in Financial Year 2025-26 particularly in the state of Odisha;
- (b) the total number of tribal beneficiaries associated with these VDVKs;
- (c) the value of Minor Forest Produce (MFP) procured and sold through these Kendras during this period; and
- (d) the steps being taken to enhance market access and income of tribal communities through VDVKs?

ANSWER

MINISTER OF STATE (TRIBAL AFFAIRS)
(SHRI DURGADAS UIKEY)

(a) to (d): The Ministry of Tribal Affairs, under the scheme of Pradhan Mantri Janjatiya Vikas Mission (PMJVM), provides financial support through Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) for establishment of Van Dhan Vikas Kendras (VDVKs) which are clusters of tribal Self-Help Groups (SHGs) formed to foster the economic development of tribal populations by optimal utilization of natural resources, value addition processes, marketing linkages, and facilitating sustainable livelihood for tribal communities.

A typical Van Dhan Kendra caters to approximately 15 Self Help Groups (SHGs) consisting of up to 300 members. SHGs are led by a tribal and at least 70% of the members of VDVKs are tribals. A maximum of ₹ 15 Lakhs is provided for establishment of one VDVK which includes raw material, training and capacity building, provision of tool kits and machinery, mentoring charges, and expenses related to packaging, branding, transportation, and storage. TRIFED assists VDVKs in establishing market linkages by facilitating sale of VDVK products through pan India Tribes India Store and online sales platform. In addition, TRIFED also gives the VDVK opportunity to increase their sales by enabling their participation in various exhibitions, melas, Aadi Bazaars, and Aadi Mahotsavs. Further efforts are being made to enhance B2B collaborations and assist the VDVKs in bulk sales of their products.

Under the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), in the State of Odisha, 170 Van Dhan Vikas Kendras (VDVKs) have been sanctioned, with a total sanctioned amount of Rs.2,479.25 lakhs, associating 50,094 members. During the financial year 2025–26, TRIFED has not received any proposal for establishment of VDVKs under PMJVM scheme from the State Nodal Department and State Implementing Agency (SIA) of Odisha. Out of the 170 sanctioned VDVKs, 150 VDVKs have been reported to be operational, with cumulative sales of Rs 2,459.91 lakhs reported so far, including sales of Minor Forest Produce (MFP) under the PMJVM scheme. During the period FY 2025–26, sales amounting to Rs.366.91 lakhs have been achieved by these VDVKs.
